

Annexure – 3

Name of the Corporate Debtor:

DANALAKSHMI PAPER MILLS PRIVATE LIMITED

Date of Commencement of CIRP:

29-05-2026

List of Creditors as on:

05-08-2026

List of Secured Financial Creditors (other than Financial Creditors belonging to any class of creditors).

Amount in (₹)

Sl. No	Name of the Creditor	Details of Claims received		Details of claim admitted						Amount of Contingency	Amount of any Mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	Indian Bank	08-06-2026	42,39,55,749	42,39,55,749	OCC, Inland LC, Corporate Loan, WCTL, FITL	42,39,55,749	42,39,55,749	NO	100.00%	NIL	NIL	-	-	NIL
2	Canara Bank,	12-06-2026	7,50,22,274	-	-	-	0	NO	0.00%	NIL	NIL	7,50,22,274	-	Extinguished vide Sec 31(1) & (6) of I&B Code
3	Asset Reconstruction Company (India) Limited - Trustee of ARCIL-AST-017-III Trust	16-06-2026	6,12,59,65,650	-	-	-	6,12,59,65,650	NO	0.00%	NIL	NIL	6,12,59,65,650	-	Extinguished vide Sec 31(1) & (6) of I&B Code
4	Asset Reconstruction Company (India) Limited - Trustee of ARCIL-Trust - 2026C-013	16-06-2026	8,87,79,84,466	-	-	-	8,87,79,84,466	NO	0.00%	NIL	NIL	8,87,79,84,466	-	Extinguished vide Sec 31(1) & (6) of I&B Code
			15,50,29,28,139	42,39,55,749					100%			#####	-	